

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 102
IB-987(ND)/2019

IN THE MATTER OF:
Ms. Rita Kapur

...PETITIONER

Vs.

M/s. Invest Care Real Estate LLP

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 24.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :

ORDER

IA/2870/2023

The report certifying constitution of CoC is taken on record with just exceptions. IA **disposed** of.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd-/
(Bachu Venkat Balaram Das)
Member (J)